

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 111-112/2018

RAM KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 26-07-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. V. Ramasubramanian, AOR

For Respondent(s)

Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received.

Parties may file additional documents, if they wish to.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
26.07.2018

hj